

RAJYA SABHA

Parliamentary Bulletin

PART-II

Nos.62599-62604]

MONDAY, DECEMBER 12, 2022

No.62599

Bill Office

Progress of Bills during the week ending Friday, the 9th December, 2022

Sl No.	Title of the Bill	Minister/Member-in-charge	Progress
Government Bills			
1.	The New Delhi International Arbitration Centre (Amendment) Bill, 2022.	Shri Kiren Rijiju	The Bill, as passed by the Lok Sabha was laid on the table of the Rajya Sabha on 7 th December, 2022.
2.	The Wild Life (Protection) Amendment Bill, 2022.	Shri Bhupender Yadav	Further discussion on the motion for consideration of the Bill, as passed by the Lok Sabha, moved on 7 th December, 2022 continued on 8 th December, 2022 and the Bill was passed by the Rajya Sabha on the same day.
3.	The Energy Conservation (Amendment) Bill, 2022.	Shri Raj Kumar Singh	The motion for consideration of the Bill, as passed by the Lok Sabha, was

moved on 8th December, 2022 but the discussion remained inconclusive.

Private Members' Bills

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| 1. | The Uniform Civil Code in India Bill, 2020. | Dr. Kirodi Lal Meena | The Bill was introduced on 9 th December, 2022. |
| 2. | The Antarrashtriya Kannada Vishwavidyalaya Bill 2022. | Shri Iranna Kadadi | The Bill was introduced on 9 th December, 2022. |
| 3. | The Hate Crimes and Hate Speech (Combat, Prevention and Punishment) Bill, 2022. | Prof. Manoj Kumar Jha | The Bill was introduced on 9 th December, 2022. |
| 4. | The Parliament (Productivity Enhancement) Bill, 2022. | Prof. Manoj Kumar Jha | The Bill was introduced on 9 th December, 2022. |
| 5. | The Constitution (Amendment) Bill, 2022 (<i>amendment of articles 16, 124 and 216</i>). | Prof. Manoj Kumar Jha | The Bill was introduced on 9 th December, 2022. |
| 6. | The Constitution Amendment Bill, 2022 (<i>amendment of articles 102, 155, 156 etc</i>). | Shri P. Wilson | The Bill was introduced on 9 th December, 2022. |

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| 7. | The Constitution (Amendment) Bill, 2022 (<i>amendment of articles 124 and 220</i>). | Dr. V. Sivadasan | The Bill was introduced on 9 th December, 2022. |
| 8. | The Prevention of Money-Laundering (Amendment) Bill, 2022 | Dr. V. Sivadasan | The Bill was introduced on 9 th December, 2022. |
| 9. | The Constitution (Amendment) Bill, 2022 (<i>insertion of new article 21B</i>). | Dr. V. Sivadasan | The Bill was introduced on 9 th December, 2022. |
| 10. | The Constitution (Amendment) Bill, 2022 (<i>amendment of article 16</i>). | Shri Javed Ali Khan | The Bill was introduced on 9 th December, 2022. |
| 11. | The Prevention of Insult to the Father of the Nation and other Icons of Freedom Movement Bill, 2022. | Shri Javed Ali Khan | The Bill was introduced on 9 th December, 2022. |
| 12. | The Official Languages Bill, 2022. | Shri Tiruchi Siva | The Bill was introduced on 9 th December, 2022. |
| 13. | The Right to Digital Literacy Bill, 2022. | Shri Derek O' Brien | The Bill was introduced on 9 th December, 2022. |
| 14. | The Indian Penal Code (Amendment) Bill, 2022. | Shri Derek O' Brien | The Bill was introduced on 9 th December, 2022. |

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| 15. | The Right of Children to Free and Compulsory Education (Amendment) Bill, 2022. | Shri Derek O' Brien | The Bill was introduced on 9 th December, 2022. |
| 16. | The Mahatma Gandhi National Rural Employment Guarantee (Amendment) Bill, 2022. | Dr. John Brittas | The Bill was introduced on 9 th December, 2022. |
| 17. | The Motor Vehicles (Amendment) Bill, 2022. | Dr. John Brittas | The Bill was introduced on 9 th December, 2022. |
| 18. | The Constitution (Amendment) Bill, 2022 (<i>amendment of article 324</i>). | Dr. John Brittas | The Bill was introduced on 9 th December, 2022. |
| 19. | The Constitution (Amendment) Bill, 2022 (<i>amendment of the Eighth Schedule</i>). | Shri Sandosh Kumar P. | The Bill was introduced on 9 th December, 2022. |
| 20. | The National Commission for Controlling Medical Inflation Bill, 2022. | Shri Sandosh Kumar P | The Bill was introduced on 9 th December, 2022. |
| 21. | The Constitution (Amendment) Bill, 2022 (<i>amendment of articles 124, 127, 1281 222 etc, substitution of articles 124A, 124B and 124C</i>). | Shri Bikash Ranjan Bhattacharyya | The Bill was introduced on 9 th December, 2022. |

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| 22. | The National Judicial Commission Bill, 2022. | Shri Bikash Ranjan Bhattacharyya | The Bill was introduced on 9 th December, 2022. |
| 23. | The Constitution (Amendment) Bill, 2022 (<i>amendment of article 270, 271, 280 and insertion of article 342B</i>). | Shri V. Vijayasai Reddy | The Bill was introduced on 9 th December, 2022. |
| 24. | The Prevention of Prohibition Witch-Branding and Witch-Hunting and Other Harmful Practices Bill, 2022. | Shri Sujeet Kumar | The Bill was introduced on 9 th December, 2022. |
| 25. | The Code of Criminal Procedure (Amendment) Bill, 2022. | Shri Sujeet Kumar. | The Bill was introduced on 9 th December, 2022. |
| 26. | The Net Zero Emissions Bill, 2022. | Shri Sujeet Kumar | The Bill was introduced on 9 th December, 2022. |
| 27. | The Constitution (Amendment) Bill, 2022 (<i>amendment of articles 84 and 173</i>). | Shri Jayant Chaudhary | The Bill was introduced on 9 th December, 2022. |
| 28. | The Sarva Dharma Temple Bill, 2022. | Shrimati Shanta Chhetri | The Bill was introduced on 9 th December, 2022. |
| 29. | The Maa Mamata (Orphan's Welfare) Scheme Bill, 2022. | Shrimati Shanta Chhetri | The Bill was introduced on 9 th December, 2022. |

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| 30. | The Gorkha Sculptors, Artists and Artisans of Darjeeling Hills Welfare Bill, 2022. | Shrimati Shanta Chhetri. | The Bill was introduced on 9 th December, 2022. |
| 31. | The Guaranteed Delivery of Public Services and Accountability Bill, 2022. | Dr. Fauzia Khan | The Bill was introduced on 9 th December, 2022. |
| 32. | The Right to Health Bill, 2021. | Prof. Manoj Kumar Jha | Further consideration of the motion moved on 22 nd July, 2022 continued on 9 th December, 2022 and the Bill was withdrawn by leave of the House. |
| 33. | The Constitution (Amendment) Bill, 2022 (<i>amendment of article 153 and substitution of articles 155 and 156</i>). | Dr. V. Sivadasan | The motion for consideration of the Bill was moved on 9 th December, 2022 but the discussion remained inconclusive. |

No.62600

Parliament Security Office

Floral Tribute to the martyrs who sacrificed their lives during the terrorist attack on Parliament House on the 13th December, 2001

A function to pay Floral Tribute to the martyrs who sacrificed their lives during the terrorist attack on Parliament House is being organized on Tuesday, the 13th of December, 2022 at 1030 hours at the plaque placed between Building Gate Nos. 11 & 12, Parliament House. On this occasion, *shokshastra*, two minutes silence will be observed followed by floral tribute in the honour

of the martyrs. The Indian Red Cross Society will set up a blood donation camp on the lawns facing the plaque.

In case of rain in the morning of 13.12.2022, Floral tribute shall be paid in the corridor between BG 10 and BG 11 opposite Room No 32, & the Blood Donation Camp would be held in Waiting Hall No.5, Parliament House (Near Post Office and BG-10)

Members are invited to join in paying Floral Tribute to the martyrs on the solemn occasion.

No.62601

Capacity Building Division

Workshop on 'Rules and Procedure of CGHS' for PS/PAs of Members of Parliament

Parliamentary Research & Training Institute for Democracies (PRIDE), Lok Sabha Secretariat, is organizing a workshop on 'Rules and Procedure of CGHS' for PS/PAs of Members of Parliament on 15-16 December, 2022 from 2:30 P.M to 4:15 P.M. in Main Committee Room, 1st Floor, Parliament Library Building, New Delhi. The workshop will also be live telecast through the link given below:

<https://webcast.gov.in/parliament>

2. Members are requested to ask their PAs/PAs to attend the workshop.
3. For any queries, PAs/ PSs of Members may contact PRIDE, Lok Sabha Secretariat at 011-23034525.

No.62602

M. A. Section

**Local address & Telephone Number of Shri Mithlesh Kumar
Member of Parliament (Rajya Sabha)**

Local address & Telephone Number of Shri Mithlesh Kumar, M.P. would be as follows:-

Bungalow No. 6,
Mahadev Road,

New Delhi-110001
Tel. : 011-23720203

2. Members may kindly note for information.

No.62603

Committee Co-ordination Section

**Selection of Subjects for examination by Department-related
Parliamentary Standing Committee on Chemicals and Fertilizers
(2022-23)**

The Department-related Parliamentary Standing Committee on Chemicals and Fertilizers has selected the following subjects for examination during 2022-23:-

(I) DEPARTMENT OF FERTILIZERS

1. Nano-fertilizers for sustainable crop production and maintaining soil health.
2. Planning for fertilizers production and Import Policy on fertilizers including GST and import duty thereon.
3. Fertilizer Subsidy Policy and Pricing matters including need to continue Urea Subsidy Scheme.
4. Availability and distribution of Fertilizers.

(II) DEPARTMENT OF CHEMICALS AND PETROCHEMICALS

1. Vision 2024 - To establish India as a leading manufacturer of chemicals and petrochemicals by initiating measures including, inter-alia, revival of sick units.
2. Insecticides & Pesticides – promotion and development including safe usage - licensing regime for insecticides.
3. Factors impacting Dye-stuffs and dye intermediates industry.
4. Disposal of toxic waste from Bhopal Gas Leak site.
5. Setting up of Plastic Waste Management Centres.

(III) DEPARTMENT OF PHARMACEUTICALS

1. Promotion of Medical Device Industry.
2. Establishing uninterrupted growth of the Pharmaceutical Industry while ensuring quality control and safety standards.
3. Self-sufficiency in production and availability of Active Pharmaceutical Ingredients (API) through various initiatives including Production Linked Incentive Scheme (PLI).
4. Construction of Campuses for National Institute of Pharmaceuticals Education and Research (NIPER).

No.62604*Question Branch***Results of Ballots of Notices of Questions**

Ballots in respect of notices of Starred and Unstarred Questions received upto 3.00 p.m. on 12th December, 2022 for the sitting of Rajya Sabha on 28th December, 2022 were held on 12th December, 2022 in the presence of Secretary-General.

The results of ballots for the Starred Questions have been placed on the Notice Board in Notice Office, Outer Lobby and also published on the website of Rajya Sabha for the information of Members.

P. C. MODY,
Secretary-General